

ITEM NO.1701

COURT NO.7

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3743/2023

THE NEW INDIA ASSURANCE CO. LTD.

Appellant(s)

VERSUS

M/S ACZET PRIVATE LIMITED (EARLIER KNOWN AS M/S CITIZEN SCALE  
(INDIA) PRIVATE LIMITED) Respondent(s)

I.A TO BE LISTED FOR APPLICATION FOR DELETION OF PARTIES AND  
CONDONATION OF DELAY IN FILING APPLICATION FOR DELETION OF PARTIES  
IN SLP(C) NOS. 28987,29026,29291,28852, 28835,29930,29912,28813 AND  
28992 OF 2024.

I.A TO BE LISTED FOR WITHDRAWAL OF CASE IN SLP(C) 29080/2024.  
I.A NO. 211661 OF 2025 TO BE LISTED IN CA 3743 OF 2023  
IA No. 211661/2025 - INTERVENTION/IMPLEADMENT

WITH

SLP(C) No. 28987/2024 (XVII-A)

IA No. 152505/2025 - CONDONATION OF DELAY IN FILING

IA No. 152504/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 28813/2024 (XVII-A)

IA No. 152542/2025 - CONDONATION OF DELAY IN FILING

IA No. 152541/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 29080/2024 (XVII-A)

IA No. 152589/2025 - WITHDRAWAL OF CASE / APPLICATION

SLP(C) No. 29026/2024 (XVII-A)

IA No. 152731/2025 - CONDONATION OF DELAY IN FILING

IA No. 152729/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 29291/2024 (XVII-A)

IA No. 152611/2025 - CONDONATION OF DELAY IN FILING

IA No. 152610/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 28852/2024 (XVII-A)

IA No. 152693/2025 - CONDONATION OF DELAY IN FILING

IA No. 152692/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 29930/2024 (XVII-A)

IA No. 152552/2025 - CONDONATION OF DELAY IN FILING

IA No. 152551/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 29912/2024 (XVII-A)

IA No. 152588/2025 - CONDONATION OF DELAY IN FILING

IA No. 152587/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 28992/2024 (XVII-A)

IA No. 152636/2025 - CONDONATION OF DELAY IN FILING  
IA No. 152635/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
SLP(C) No. 28835/2024 (XVII-A)

IA No. 152605/2025 - CONDONATION OF DELAY IN FILING  
IA No. 152604/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT

Date : 09-10-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR  
[IN CHAMBER]

For Appellant(s) : Mr. Siddharth Jain , AOR  
Mr. C. George Thomas, AOR  
Mr. Soumyajit Pani, Adv.  
Mr. Aishwary Bajpai, Adv.

For Respondent(s) :  
Mr. Partha Sil, AOR  
Mr. Utkarsh Dwivedi, Adv.  
Mr. Srijit Datta, Adv.

Mr. Manoj P Mhatre, Adv.  
Mr. Mukesh Verma, Adv.  
Mrs. Vatsala Tripathi, Adv.  
Mr. Shashank Singh, AOR

Mr. Arvind Gupta, AOR  
Mr. Sandeep Kapoor, Adv.  
Mr. Sanjeev Kumar Verma, Adv.  
Mr. Maibam N Singh, Adv.  
Mr. K S Rao, Adv.  
Mr. Navneet Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A NO.211661/2025 IN CA NO. 3743/2023

Issue notice, returnable in four weeks'. The party proposed to  
be added as appellant in the array of parties.

I.A NOS.152504 & 152505/2025 IN SLP(C) No. 28987/2024

1. Perused the applications and heard the learned counsel for the petitioner. Considering the reasons stated therein, the delay in filing the application for deletion is condoned and the application seeking deletion of Respondent Nos. 2,3 and 4 is allowed at the risk of the petitioner.

2. Needful be done within two weeks.

I.A NOS.152541 & 152542/2025 IN SLP(C) No.28813/2024

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

I.A NO.152589/2025 IN SLP(C) No.29080/2024

On the motion made by the learned counsel for the petitioner, the application seeking withdrawal of the SLP is allowed and the Special Leave Petition is dismissed as withdrawn.

I.A NOS.152729 & 152731/2025 IN SLP(C) No.29026/2024

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

I.A NOS.152610 & 152611/2025 IN SLP(C) NO.29291/2024

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

**I.A NOS.152692 & 152693/2025 IN SLP(C) No. 28852/2024**

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

**I.A NOS.152551 & 152552/2025 IN SLP(C) No. 29930/2024**

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

**I.A NOS.152587 & 152588/2025 IN SLP(C) No. 29912/2024**

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

**I.A NOS.152635 & 152636/2025 IN SLP(C) No. 28992/2024**

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at the risk of the petitioner.

2. Needful be done within two weeks.

**I.A NOS.152604 & 152605/2025 IN SLP(C) NO. 28835/2024**

1. Application seeking deletion of Respondent Nos. 2,3 and 4 is allowed. Delay in filing the application for deletion is condoned. Respondent Nos. 2,3 and 4 be deleted from the array of parties at

the risk of the petitioner.

2. Needful be done within two weeks.

(MOHD IBRAHIM)  
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)  
COURT MASTER (NSH)